

hon. Member to wait and hear the answer to question number 9.

Rehabilitation of Displaced Persons from East Pakistan

*9. **Shrimati Ila Palchoudhuri:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that it is proposed to rehabilitate displaced persons from East Pakistan in Madhya Pradesh;

(b) if so, their number;

(c) the names of places where it is proposed to rehabilitate them;

(d) whether any families have recently been sent there;

(e) if so, their number.

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar): (a) to (c) A note is laid on the Table of Lok Sabha [See Appendix I, annexure No. 2].

(d) and (e) Yes 264 displaced families have been sent to the rehabilitation colonies so far

Shrimati Ila Palchoudhuri: From the time it was sanctioned, may I know what development has actually taken place in Madhya Pradesh to settle the refugees, so that they may not desert the camps?

Shri P. S. Naskar: There are four schemes in Madhya Pradesh at the moment. The schemes in Dharmajagarh and Ambikapur are being implemented. Some of the lands have been reclaimed by the CTO. As stated in the statement, about 264 families have already moved there. Regarding the other schemes which have been given in the statement, not much progress has been made so far.

Shri H. N. Mukerjee: May I ask, since only sanction has been accorded for rehabilitation in Madhya Pradesh, how much time will elapse between sanction and actual achievement, particularly in view of Dandakaranya

having to wait a long time for Ramachandraji to set his foot there?

Shri P. S. Naskar: I did not say that sanction has been accorded, so far as these schemes in Madhya Pradesh are concerned. In answer to parts (d) and (e), I said that already 264 displaced families have been sent to the rehabilitation colonies in Madhya Pradesh.

Shrimati Ila Palchoudhuri: May I know when 264 families have been sent there, what arrangements for earning their livelihood have been made, what industries have been put up and what procedure has been followed by the Government?

Shri P. S. Naskar: Mostly agricultural families are sent there; a few non-agricultural families are also sent, but they have been given proper training. The Government always see that they get proper training with proper scope of employment.

Shrimati Renu Chakravarty: Is Government aware that in the West Bengal Assembly, a resolution could not be passed supporting this Dandakaranya scheme, because the West Bengal Government was not posted at all with the facts of this scheme? They have requested that details of this scheme should be made available to them. May we know whether a statement will be laid on the Table of this House giving a time-schedule and also the actual specific work which is proceeding in connection with this scheme?

Shri P. S. Naskar: I require notice to answer this question.

हाथ का बना हुआ बनारसी वस्त्र

*१० श्री रूप नारायण न्या दासिबब सब उद्योग मंत्री यह बनाने की कृपा करें कि

(क) गत तीन वर्षों में कितना हाथ का बना बनारसी वस्त्र विदेश भेजा गया ;

(ख) क्या विदेशों में हाथ के बने बनारसी वस्त्र खरीदने की रकम पहने की अपेक्षा अधिक बढ़ी है; और